

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 265 of 2014

Dated: 16th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Hindustan Petroleum Corporation Ltd.
Vs.**

.... Appellant (s)

Kerala State Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep

Counsel for the Respondent(s) : Mr. Ramesh Babu for R.1
Mr. M.T. George for R.2

ORDER

We have heard learned counsel for the parties.

Judgment is reserved. Learned counsel for the parties may file consolidated written submissions on or before 23.08.2016 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**